

STATEMENT OF IMMOVABLE PROPERTY RETURN O THE YEAR 2020 (AS ON 31/12/2020)

1. Name of the Officer (In Full) :- SARVADE VASANT GOPINATH

Designation :- DEPUTY DIRECTOR

2. Service to which the Officer belongs :- FSSAI, WR, MUMBAI

Present Pay : Pay Level -

Name of Distric, Sub-Division, Taluka & Village or City in which property is situated (full location & postal address)	Name & Detaills of Property Housing, Lands and Other Buildings	Cost of construction/Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual income from property	Remarks
1	2	3	4	5	6	7	8
NEW PANVEL	PLOT NO 6, GULMOHAR PARK, CHS LTD, SEC -15A NEW PANVEL		50 LAKH	Wife's name	Purchased on 12/07/2011 from Santosh Lokhande and informed to the office.	0	NOT PURCHASED DURING THE LAST YEAR, NO CHANGE IN THE STATUS OF ANNUAL REPORT SUBMITTED ON 11/02/2020
PUNE	B-3, S.NO.78-76, CELESTIAL CITY, RAVET DIST PUNE		35 LAKH	Own name	Informed to the office	0	
BORGAON, AMBEJOGAI, DIST- BEED	1.32 Are. S. No. 37/C/4 Bargaon		10 LAKH	Own name	Inheritance	20 LAKH	

Signature :

Name :- SARVADE VASANT GOPINATH

Designation :- DEPUTY DIRECTOR

Date :- 22/01/2021